Central Administrative Tribuna.

Allahabad Bench, Allahabad.

Dated, Allahabad, This the 15th Day of December 1999

Coram: Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. Rafiq Uddin, J.M.

Civil Contempt Petition No. 41 of 1999.

in

Original Application No. 1236 of 1998

Bijay Kumar son of Sri Lakh Ram r/o U. No. 7-8, Police Colony, Mugalsarai, Chandauli, U.P.

. Applicant.

(Through Sri S.K. Mishra, Adv.)

Versus

- 1. Sri M.K. Agrawal s/o Not known to the applicant and working at present as D.R.M./E.Railway, Mugalsarai, Chaddauli.
- Dr. Mahesh Lal, working as Medical Superintendent E.Railway, Mughalsarai, Chandauli.
 - . Respondents/O.P.

(Through Sri K.P. Singh, Adv.)

Order (Open Court)

(By Hon'ble Mr. S. Dayal, Member A.)

This contempt application was filed in O.A. 1236/98 for willful disobedience of order dated 14.5.1999 by which the respondents were directed to issue necessary certificate to the applicant on his fulfilling the procedured requirement for the same by appearing before Senior Medical

Superintendent Eastern Railway Mughalsarai.

The learned counsel draws attention to the Annexure R.A-2 annexed to his rejoinder and mentions that the required memo has been issued by the Opp. parties by their letter dated 24.9.99. In view of this no case for contempt is made out against the Opp. parties . The notices issued to the Opp. parties are discharged. The case is dismissed.

3. M.

A.M.

Nafees.